

AOJ (Gen Sec)

23.8.18

RAJASTHAN HIGH COURT JODHPUR

STANDING ORDER

No.S.O./13/2018/1116

Date 20.08.2018

For the purpose of expeditious disposal, enclosed proforma A, B & C have been prepared to identify and classify similar type of cases of certain categories.

Therefore, it is enjoined upon all concerned that respective proforma duly filled in and signed by the concerned advocate shall be submitted at the time of presentation of above type of cases.

No case files of above categories shall be accepted unless the same are presented along with duly filled proforma.

These directions will be followed both at Principal Seat Jodhpur and Jaipur Bench Jaipur.

By order,


Registrar General

No. RHCB/CLASS/2018/

Date 20.08.2018

Copy also forwarded to the following for information and necessary action :

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice.
2. Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. Registrar (Classification), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
4. Dy. Registrar (Judl.) RHC, Jodhpur/ Jaipur Bench, Jaipur.
5. President, Rajasthan High Court Bar Association, Jodhpur/Jaipur Bench, Jaipur.
6. Sr. Dy. Registrar (Admn.)/Dy. Registrar (Classification)/Asstt. Registrar RHC, Jodhpur/ Jaipur Bench, Jaipur.
7. All Admn. Officers (Judicial) RHC, Jodhpur/ Jaipur Bench, Jaipur.
8. Technical Director, RHCB Jaipur with the direction to upload the same on website of Rajasthan High Court.


Registrar General

RAJASTHAN HIGH COURT

Proforma for Micro-Classification (No.S.0./13/2018)

D.B. S.A.W. /S.B./D.B.CIVIL WRIT NO. _____ / _____

CASE TITLE _____

(1) SERVICE MATTERS

"A"- APPOINTMENT/RECRUITMENT/PROMOTION

DEPARTMENT	POST	YEAR	SUBJECT MATTER (GROUND OF WRIT E.G. AGE, BONUS PARRAS, ELIGIBILITY, RESERVATION ETC.)

"B" - OTHER SERVICE MATTERS

DEPARTMENT	POST	SUBJECT MATTER (MATTER UNDER CHALLENGE E.G. PAY SCALES, SENIORITY, TRANSFER, PENSION MATTERS, A.C.P., FIXATION ETC.)

(2) MISC.MATTERS

1	DEPARTMENT	
2	ACT/RULES/ SECTION/ ORDINANCE	
3	REFERENCE OF SUBJECT MATTER WITH PROVISIONS (GROUND OF WRIT E.G. ELECTION MATTERS, LAND ACQUISITION MATTERS, CANCELLATIONS OF MINING LEASE ETC.)	

(SIGNATURE WITH NAME OF ADVOCATE)

RAJASTHAN HIGH COURT

Proforma for Micro-Classification (No.S.O./13/2018)

S.B. CIVIL MISC. APPEAL NO. _____ / _____

CASE TITLE _____

M.A.C. MATTERS

1	1- CLAIMANT/ NON-CLAIMANT & 2- AGE OF INJURED OR DECEASED	
2	1- INJURY MATTERS - SIMPLE INJURY - GRIEVOUS INJURY • <i>BODY PART TO BE MENTIONED IN CASE OF INJURED OR PERMANENT DISABILITY.</i> 2- PERCENTAGE OF PERMANENT DISABILITY 3- DEATH MATTER (RELATIONSHIP OF CLAIMANT WITH DECEASED.) 4- OTHER, IF ANY	
3	▶ <u>WHETHER CLAIMANT IS/WAS</u> 1. GOVT. SERVANT 2. PRIVATE EMPLOYEE 3. OTHER 4. NATURE OF JOB.	
4	1- VIOLATION OF ANY CONDITION OF INSURANCE POLICY, IF ANY 2- NAME OF INSURANCE COMPANY/ DEPARTMENT	
5	▶ <u>DETAILS OF LOWER COURT :-</u> (EG. CASE NO., NAME OF M.A.C. TRIBUNAL AND DATE OF DECISION)	

(SIGNATURE WITH NAME OF ADVOCATE)

RAJASTHAN HIGH COURT

Proforma for Micro-Classification (No.S.O./13/2018)

CIVIL CASES**CASE TITLE** _____**CASE NO.** _____ / _____**(CIVIL MISC. APPEAL (OTHER THAN M.A.C.T. MATTER, CIVIL FIRST APPEAL, CIVIL SECOND APPEAL, CIVIL REVISION, CIVIL CONTEMPT PETITION, ETC.))**

1.	<u>NATURE OF CASE</u> (E.G. CIVIL FIRST APPEAL, CIVIL SECOND APPEAL, CIVIL MISC. APPEAL, CIVIL REVISION, CIVIL CONTEMPT PETITION, ETC.)	
2.	MATTER PERTAINING TO	<u>SUBJECT MATTER :-</u>
3.	DETAIL OF SECTION/ACT	
4.	DETAILS OF LOWER COURT (E.G. CASE NO., NAME OF COURT AND DECISION DATE)	

(SIGNATURE WITH NAME OF ADVOCATE)

RAJASTHAN HIGH COURT

Proforma for Micro-Classification (No.S.O./13/2018)

CIVIL CASES

CASE TITLE _____

CASE NO. _____ / _____

(CIVIL MISC. APPEAL (OTHER THAN M.A.C.T. MATTER, CIVIL FIRST APPEAL, CIVIL SECOND APPEAL, CIVIL REVISION, CIVIL CONTEMPT PETITION, ETC.))

1.	<u>NATURE OF CASE</u> (E.G. CIVIL FIRST APPEAL, CIVIL SECOND APPEAL, CIVIL MISC. APPEAL, CIVIL REVISION, CIVIL CONTEMPT PETITION, ETC.)	
2.	MATTER PERTAINING TO	<u>SUBJECT MATTER :-</u>
3.	DETAIL OF SECTION/ACT	
4.	DETAILS OF LOWER COURT (E.G. CASE NO., NAME OF COURT AND DECISION DATE)	

(SIGNATURE WITH NAME OF ADVOCATE)

RAJASTHAN HIGH COURT

Proforma for Micro-Classification (No.S.O./13/2018)

CRIMINAL CASES

CASE TITLE _____

CASE NO. _____ / _____

1	<p><u>CASE TYPE :-</u> (E.G. CRIMINAL APPEAL, CRIMINAL MISC. BAIL, CRIMINAL MISC. PETITION, CRIMINAL REVISION, CRIMINAL LEAVE TO APPEAL ETC.)</p>	
2	<p>1- <u>DETAILS OF THE LOWER COURT</u> (E.G. CASE NO., NAME OF COURT AND DATE OF DECISION) 2- <u>NAME OF POLICE STATION</u> (WITH F.I.R.NO. & NAME OF DISTRICT)</p>	
3	<p><u>MATTER ALONG WITH A REFERENCE OF THE PROVISIONS PERTAINING TO :-</u> (MATTER UNDER CHALLENGE E.G. COGNIZANCE, CHARGE, ACQUITTAL, CONVICTION, PROBATION, QUASHING F.I.R., 311, 70(2), 319 CR.P.C; ETC.)</p>	
4	<p><u>OFFENCE UNDER SECTION/ACT</u> (E.G. I.P.C., 138 N.I. ACT, ARMS ACT, N.D.P.S. ACT, 3 SC/ST ACT, DOMESTIC VIOLENCE ACT, P.C. ACT ETC.)</p>	
5	<p>WHETHER PETITIONER/ACCUSED IN JAIL OR ON BAIL ?</p>	
6	<p>DETAILS OF CASE, PREVIOUSLY INSTITUTED IN OR DECIDED BY RAJASTHAN HIGH COURT, IF ANY</p>	

(SIGNATURE WITH NAME OF ADVOCATE)